GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3647 ANSWERED ON:13.02.2014 LOW COST AIRLINE Ponnam Shri Prabhakar;Shanavas Shri M. I.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to ease flying norms for airlines on foreign routes;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to launch low cost airline services with reduced rates for the benefit of the expatriates working in the middle east;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) to (b): Yes Madam. The Ministry of Civil Aviation has moved a proposal to amend the existing eligibility criteria of operation of international scheduled air transport services by removing the requirement of a minimum of 5 years` experience of continuous operation of domestic scheduled air transport services and fleet size requirement of a minimum of 20 aircraft.
- (c) to (e): The Government of Kerala has informed that the Cochin International Airport Ltd. had worked out a project for starting `Air Kerala` airlines as its subsidiary. However, no formal proposal has so far been received by this Ministry in this regard. The Government will consider if any proposal from airlines / State Governments is received to launch low cost airline services with reduced rates for the benefit of the expatriates working in middle east.